

[Translation]

Book Stalls

3637. SHRI SHAILENDRA MAHTO : Will the PRIME MINISTER be pleased to state :

(a) the number of book stalls allotted in various Railway zones and the number of book stalls allotted to A. H. Wheelers Company during the last three years, year-wise;

(b) the number of Scheduled Caste/Scheduled Tribe and handicapped persons who applied for the allotment of book stalls during the above period, zone-wise;

(c) the number out of them to whom such stalls have been allotted and the number of such applications rejected and under consideration;

(d) whether norms have not been followed in the allotment of book stalls to A. H. Wheelers & Co.;

(e) if so, whether any enquiry has been conducted in this regard;

(f) if so, the details thereof; and

(g) the action taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a)

	1993	1994	1995
No. of book stalls allotted	16	17	11
Allotted to M/s A.H. Wheeler & Co.	-	2	3

(b) and (c). A Statement is attached.

(d) Rules have been followed.

(e) to (g). Do not arise.

STATEMENT

Railway	No. of applications received from SC/ST and handicapped	No. of stalls allotted	No. of applications rejected
Central	2	1	1
Eastern	-	-	-
Northern	-	-	-
North Eastern	-	-	-
Northeast Frontier	6	4	2
Southern	1	-	1
South Central	-	-	-
South Eastern	-	-	-
Western	-	-	-

[English]

Central Government Employees Consumer Cooperative Societies

3638. SHRI RAJNATH SONKAR SHASTRI : Will the PRIME MINISTER be pleased to state :

(a) whether Central Government Employees Consumer Cooperative Society Ltd., New Delhi has more number of Nominated directors on its Board than the elected directors; and

(b) if so, the reasons therefor and the corrective measures proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA) : (a) Yes, Sir. As per its operative bye-laws, the Board of Directors of Kendriya Bhandar consists of 17 Directors including Chairman. Government of India nominates the Chairman and eight Directors and the rest eight members are elected.

(b) The Central Government continues to have substantial financial stakes in the Society. As such, to keep effective control over the affairs of the Society, it is necessary to continue to have more number of nominated Directors on its Board.

Construction of Platforms

3639. SHRI PURNA CHANDRA MALIK : Will the PRIME MINISTER be pleased to state:

(a) whether the Government are considering to construct more Platforms at Asansol for running of EMU trains;

(b) whether several trains have to wait for want of platforms at Asansol;

(c) whether it is necessary to run more EMUs; and

(d) if so, the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b). No, Sir.

(c) and (d). The train services including MEMU services serving Asansol are by and large adequate to cater to the passenger traffic offering in that area. Increase in train services including additional MEMU trains is a continuous process subject to operational feasibility, availability of resources and traffic justification.